

Revival schemes for Central PSUs

1737. SHRI DASARI NARAYANA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the BIFR had sanctioned revival schemes for Central PSUs, Hindustan Fluorocarbons Limited and Southern Pesticides Corporation Limited located in Andhra Pradesh:

(b) if so, the details thereof;

(c) whether the revival schemes have been implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH): (a) to (d) BIFR has not sanctioned a viable Rehabilitation Scheme for Hindustan Fluorocarbons Limited so far. The Operating Agency (IDBI) had finalized a Draft Rehabilitation Scheme (DRS) for the Company and forwarded to BIFR in November, 2002.

Southern Pesticides Corporation Limited (SPEC) is presently in the process of winding up under the provisions of Companies Act, 1956. BIFR had ordered closure of the Company after declaring the Rehabilitation Scheme as failed. The Andhra Pradesh high Court had ordered winding up of the Company with effect from 2nd April, 2002 and the affairs of the Company were handed over to the Official Liquidator in July, 2002.

Chemical Fertilizer Projects in Public Sector

†1738. SHRI RAM JETHMALANI:
SHRI KAPIL SIBAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a number of Chemical Fertilizer producing projects are working under public sector in the country;

(b) if so, the production capacity of such projects;

†Original notice of the question was received in Hindi.

(c) the percentage of production capacity utilized by these projects in the year 2002; and

(d) the names of projects found unviable during the year 2002 alongwith the details of their production capacity.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRAPAL SINGH): (a) Yes sir.

(b) and (c) The annual installed capacity and percentage of production capacity utilization in nutrient terms in fertilizer manufacturing units of PSUs, under the administrative control of Department of Fertilizers are given below:

Unit-wise annual installed capacity in nutrient terms and %age capacity utilization of public sector undertakings in the country during 2001-02 and 2002-03 (estimated):

Name of the PSUs	Installed Capacity ('000 MT)		%age capacity utilization			
	Nitro- gen	Phos- phate	2001-2002 Nitro- gen	2001-2002 Phos- phate	2002-2003 (Est.) Nitro- gen	2002-2003 (Est.) Phos- phate
1	2	3	4	5	6	7
NFL:Nangal-I	80.0	0.0	13.0	0.0	9.6	0.0
NFL:Nangal-II	220.1	0.0	95.9	0.0	96.4	0.0
NFL:Bhatinda	235.3	0.0	100.5	0.0	100.0	0.0
NFL:Panipat	235.3	0.0	100.0	0.0	99.4	0.0
NFL:Vijaipur-I	397.7	0.0	100.0	0.0	101.1	0.0
NFL:Vijaipur-II	397.7	0.0	100.0	0.0	101.2	0.0
BVFC:Namrup-I	21.0	0.0	0.0	0.0	0.0	0.0
BVFCL:Namrup-II	87.0	0.0	0.0	0.0	0.0	0.0
BVFCL:Namrup-III	144.9	0.0	19.5	0.0	65.3	0.0
FACT:Udyogamandal	77.0	29.7	114.1	139.4	107.3	126.3
FACT:Cochin-I	151.8	0.0	6.7	0.0	33.9	0.0
FACT:Cochin-II	97.0	97.0	127.7	127.7	125.7	125.7
RCF:Trombay	45.0	45.0	117.1	117.1	112.2	112.2
RCF:Trombay-IV	75.1	75.1	74.4	74.4	70.8	70.8

1	2	3	4	5	6	7
RCF:Trombay-V	151.8	0.0	11.9	0.0	12.8	0.0
RCF:Thal	785.1	0.0	97.7	0.0	84.8	0.0
MFL:Chennai	366.7	142.8	62.9	69.5	88.7	86.6
PPL:Paradeep*	129.6	331.2	31.8	30.9	-	-

*Disinvested on 28-02-2002.

(d) The fertilizer plants closed during 2002 alongwith their production capacity are given below:

Name and location of the fertilizer plants in Public Sector Undertakings	Installed Capacity ('000' MT)	
	Nitrogen	Phosphate
FCI:Sindri	151.8	0.0
FCI:Gorakhpur	131.0	0.0
FCI:Ramagundam	152.0	0.0
FCI:Talcher	152.0	0.0
HFC:Durgapur	80.0	0.0
HFC:Barauni	85.0	0.0
PPCL:Saladipura	0.0	15.8

Rejection of New Pharma Policy

1739. SHRI RAMA SHANKAR KAUSHIK: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Bangalore High Court has rejected the new Pharma Policy;

(b) if so, the details thereof;

(c) what further action is being taken by Government to defend its position; and

(d) by when Government propose to come out with the new Drugs Price Control Order?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRAPAL SINGH): (a) to (d) A Public Interest